

(g) (i) Annual Report of the Ahmedabad Textile Industry Research Association, Ahmedabad, for the year 1980-81, along with Audited Accounts.

(ii) Review by the Government on the working of the Ahmedabad Textile Industry Research Association Ahmedabad, for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in library. See No. LT-4350/82]

12.18 hrs.

#### MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 28th July, 1982 agreed without any amendment to the Monopolies and Restrictive Trade Practices (Amendment) Bill, 1982, which was passed by the Lok Sabha, at its sitting held on the 20th July, 1982."

#### PUBLIC ACCOUNTS COMMITTEE

NINETY FOURTH, HUNDRED AND HUNDRED SIXTEENTH REPORTS

SHRI SATISH AGARWAL : I beg to present the following Reports (English and Hindi versions) of the Public Accounts Committee :

- (1) 94th Report of the Public Accounts Committee (1982-83) on paragraph 32 of the Advance Report of the Comptroller and Auditor General of India for the year 1979-80, Union Government (Railways) relating to Non-payment of Railway dues in respect of land leased to private parties.

- (2) 100th Report of the Public Accounts Committee (1982-83) on paragraphs 2.05(i) and 3.15(ii) of the Report of the Comptroller and Auditor General of India for the year 1979-80, Union Government (Civil), Revenue Receipts. Vol. II, Direct Taxes.

- (3) 116th Report of the Public Accounts Committee (1982-83) on paragraph 23 of the Advance Report of the Comptroller and Auditor-General of India for the year 1979-80, Union Government (Civil) on Purchase Operations of the Supply Wing in the High Commission of India, London.

12.20 hrs.

#### BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 2nd August 1982, will consist of :—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion and voting on the Supplementary Demands for Grants (General) for 1982-83.
- (3) Discussion on the Resolution seeking approval for the continuance in force of the Proclamation issued by the President on 19th March, 1982 in respect of the State of Assam.
- (4) General Discussion on the Assam Budget for 1982-83.
- (5) Discussion and voting on the Demands for Grants (Assam) for 1982-83.
- (6) Discussion on the Resolution seeking approval of the notification of the Government of Assam dated 5th May, 1982 regarding declaration of certain services of Assam as essential services.